



NATIONAL COMPANY LAW APPELLATE TRIBUNAL
Chennai Bench

6th Floor, Ezhilagam Annexe, Chepauk, Chennai - 600005.

Dated: 13th Nov 2024

NOTICE

Please take notice that the following matters in Chennai Bench were not taken up. The next dates of hearing in the matters are indicated below:

S.No.	Case No.	Name of the Parties	Last date of Hearing	Next date of Hearing
1.	Comp App (AT) (CH) (Ins) No. 274/2024	GLAS Trust Company LLC Vs Think & Learn Pvt. Ltd.	06.11.2024	11.12.2024
2.	Comp App (AT) (CH) (Ins) No. 178/2024 To dispense with IA No. 486/2024 For Stay IA No. 487/2024	Mr. Ravi Kiran Saladi Konda & Anr. Vs Mr Sanjay Gupta, Liquidator-Lanco Babandh Power Ltd.	06.11.2024	11.12.2024
3.	Comp App (AT) (CH) (Ins) No. 352/2023	V Venkata Sivakumar, Liquidator of M/s Rathna Stores Pvt. Ltd. Vs UCO Bank Ltd.	06.11.2024	11.12.2024
4.	Comp App (AT) (CH) (Ins) No. 02/2024 For Exemption IA No. 11/2024 For Condone Delay IA No. 12/2024	Sei Tejas Pvt. Ltd. Vs Novus Green Energy Pvt. Ltd.	06.11.2024	11.12.2024
5.	Review App No. 01/2023 in Comp App (AT) (CH) (Ins) No. 361/2022 IA No.827, 828/2022 For Amendment IA No. 77 & 139/2024	Wind Construction Ltd Vs Ebenezar Inbaraj WITH	03.06.2024	17.12.2024

6.	Review App No. 02/2023 in Comp App (AT) (CH) (Ins) No. 360/2022 IA No. 825, 826/2022 For Amendment IA No. 78 & 140/2024	Wind Construction Ltd Vs Ebenezar Inbaraj	03.06.2024	17.12.2024
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By the order of Hon'ble Member (Judicial)

Chennai Bench